

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-58/2001/2394 /A

From :- Smti. Jayashree Bora  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipak Thakuria,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati the 3<sup>rd</sup> April  
March, 2025.

Sub:- **Station leave.**

Ref:- Your letter No. DJB/1476 (E) dtd. 28.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 29.03.2025 till the morning of 01.04.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-58/2001/2395 /A, dated , 03-04-2025**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Quila*